

**GOVERNMENT OF INDIA
PANCHAYATI RAJ
LOK SABHA**

UNSTARRED QUESTION NO:4478
ANSWERED ON:21.02.2014
DE ADDICTION CENTRE
Agarwal Shri Jai Prakash

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government proposes to implement Centrally sponsored schemes for de-addiction centres at the village panchayat level in the country, State/UT-wise;
- (b) if so, the details of the de-addiction centres likely to be set up, State/UT-wise;
- (c) whether any funds have been allocated for this purpose during the last three years and current year;
- (d) if so, the details thereof, State-wise; and
- (e) the details of the achievement made therefrom during the said period?

Answer

MINISTER OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO)

(a) & (b) As per the information provided by the Ministry of Social Justice & Empowerment (M/o SJ & E), under Central Sector Scheme of "Assistance for Prevention of Alcoholism and substance (Drug) Abuse", financial assistance is provided, to Non-Governmental Organizations, Panchayati Raj Institutions, Urban Local Bodies, Nehru Yuva Kendra Sangthan etc. for running Integrated Rehabilitation Centre for Addicts (IRCA's) to provide composite/ integrated services for the rehabilitation of the addicts on the basis of recommendation of the State Government. The financial assistance is provided to the implementing agencies on the recommendation of the State/ UT Government. Further, the Ministry has also informed that there is no proposal for opening of alcoholic de-addiction centre at the Gram Panchayat level.

(c) to (e) The State-wise funds released to the implementing agencies during the last three years and the current year as per information provided by M/o SJ&E are indicated at Annexure. Such assistance helps in providing services such as awareness generation, counseling, treatment etc. of drug dependent persons.